

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942

BA NO.2707 OF 2020

(C.R. No. 993 of 2019 of Punnappara Police Station, now pending as SC No. 1/2020 on the file of Additional Sessions 2 of Alappuzha)

PETITIONER/ACCUSED

Libin Salas, Aged 25 years, S/o Salas, Veliya Vettil,  
Punnappara Village, Alappuzha

BY ADV.SRI.G.PRIYADARSAN THAMPI

RESPONDENT/COMPLAINANT

1. State of Kerala represented by the Public Prosecutor,  
High Court of Kerala, Ernakulam
2. The Station House Officer,  
Punnappara Police Station represented by the  
Public Prosecutor,High Court of Kerala,  
Ernakulam

By P.P. Sri.Ajith Murali & Santhosh Peter(Sr)

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON 12.05.2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**P.V.KUNHIKRISHNAN, J**

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B.A.No. 2707 of 2020  
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Dated this the 12<sup>th</sup> day of May, 2020

**O R D E R**

The counsel for the petitioners submitted that, he wants to withdraw this bail application. Therefore, this bail application is dismissed as withdrawn.

**P.V.KUNHIKRISHNAN, JUDGE**

VPK